

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
RAMBAN.

O R D E R

No:-72

Dated:-03-07-2021

In the interest of Administration and smooth functioning of the Court work, the following attachments of Jr. Assistants and Process Server are hereby made:

1. Sh. Ajit Dutt Copyist/Jr. Assistant in the Court of Additional Special Mobile Magistrate, Ramban is hereby attached in the Court of Munsiff/JMIC, Ramban as Criminal Clerk/Civil Clerk. The Salary of the Official shall be drawn from the Court of Additional Special Mobile Magistrate, Ramban.
2. Sh. Karleep Singh Criminal Clerk/Jr. Assistant in the in the Court of Additional Special Mobile Magistrate, Ramban shall hold the charge of Copyist in addition to his own duties.
3. Sh. Asrar Hashim Receipt Dispatcher/Jr. Assistant in the Court of Pr. District & Sessions Court, Ramban, shall hold the charge of Copyist in addition to his own duties.
4. Sh. Altaf Hussain Process Server posted in the Court of Munsiff/JMIC, Gool is hereby attached in the Court of Pr. District & Sessions Court, Ramban. The Salary of the Official shall be drawn from the Court of Munsiff/JMIC, Gool.

NO. 684-692/PDSJR
DT. 03-07-2021

(Haq Nawaz Zargar) 3/7/21
Principal District & Sessions Judge,
Ramban

Copy to:

1. Principal Secretary to Hon'ble The Chief Justice, High Court of Jammu & Kashmir for information.
2. Secretary to Hon'ble Mr. Justice Dheeraj Singh Thakur, Administrative Judge for District Ramban, High Court of J & K, Srinagar/Jammu for information of his Lordship.
3. Munsiff Gool/Additional Special Mobile Magistrate, Ramban for information & Compliance.
4. Munsiff/JMIC, Ramban for information.
5. Sh. Ajit Dutt(Copyist/Jr. Assistant) , Sh Asrar Hashim (Receipt Dispatcher/Jr. Assistant), Sh Karleep Singh(Criminal Clerk/Jr. Assistant) Singh & Sh Altaf Hussain for compliance
6. File.

Principal District & Sessions Judge,
Ramban
Pr. District & Sessions Judge
Ramban (J&K)